

ORDER

As per directions contained in order dated 29.04.2020, letter No. 18/Spl./RG/Misc. dated 08.05.2020 as well as order bearing No. 35/RG/Spl./Misc. dated 27.08.2020 of the Hon'ble High Court of Punjab and Haryana, Chandigarh, the Subordinate Courts in the State of Punjab, Haryana and U.T. Chandigarh will function with the continuation of present arrangement of hearing of cases and shall be closed on every working Saturday for the time being in view of prevailing situation arising due to outbreak of COVID-19. Thus, in view of aforesaid orders of the Hon'ble High Court and in continuation of all previous orders passed by this office regarding functioning of Courts during lockdown period, the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 01.09.2020 to 30.09.2020 as per roster mentioned below against each, and shall work from home during the remaining period including working Saturdays. The other instructions of all previous orders shall remain unchanged.

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Y.S. Rathor, D&SJ, Sonipat	01.09.2020, 03.09.2020 08.09.2020, 11.09.2020 15.09.2020, 18.09.2020 23.09.2020, 25.09.2020 and 30.09.2020.
2	Sh. Desh Raj Chalia, AD&SJ, Sonipat	01.09.2020, 04.09.2020 09.09.2020, 11.09.2020 16.09.2020, 21.09.2020 23.09.2020, 28.09.2020.
3	Sh. Ashwani Kumar, AD&SJ, Sonipat	02.09.2020, 07.09.2020 10.09.2020, 14.09.2020 17.09.2020, 22.09.2020 24.09.2020, 29.09.2020.
4	Sh. Rajesh Sharma, AD&SJ, Sonipat	03.09.2020, 08.09.2020 10.09.2020, 15.09.2020 18.09.2020, 22.09.2020 25.09.2020, 30.09.2020.
5	Sh. Devinder Singh, AD&SJ, Sonipat	03.09.2020, 07.09.2020 10.09.2020, 15.09.2020 17.09.2020, 22.09.2020 25.09.2020, 29.09.2020.
6	Sh. Rajesh Gupta, AD&SJ, Sonipat	02.09.2020, 04.09.2020 09.09.2020, 14.09.2020 16.09.2020, 21.09.2020 24.09.2020, 28.09.2020.

7	Dr. Parminder Kaur, AD&SJ, Sonipat	02.09.2020, 07.09.2020 09.09.2020, 14.09.2020 17.09.2020, 21.09.2020 24.09.2020, 29.09.2020.
8	Sh. Rahul Bishnoi, AD&SJ, Sonipat	01.09.2020, 04.09.2020 08.09.2020, 11.09.2020 16.09.2020, 18.09.2020 23.09.2020, 28.09.2020 and 30.09.2020.
9	Sh. Saurabh Gupta, CJ (SD)/ACJM, Sonipat	01.09.2020, 03.09.2020, 05.09.2020, 07.09.2020, 09.09.2020, 11.09.2020, 13.09.2020, 15.09.2020, 17.09.2020, 19.09.2020, 21.09.2020, 23.09.2020, 25.09.2020, 27.09.2020 and 29.09.2020.
10	Sh. Ashok Kumar, CJ (JD)/JMIC, Sonipat	
11	Ms. Manvika Yadav, ACJ (SD)/JMIC, Sonipat	02.09.2020, 04.09.2020, 06.09.2020, 08.09.2020, 10.09.2020, 12.09.2020, 14.09.2020, 16.09.2020, 18.09.2020, 20.09.2020, 22.09.2020, 24.09.2020, 26.09.2020, 28.09.2020 and 30.09.2020.
12	Sh. Vinay Kakran, CJ (JD)/JMIC, Sonipat	
13	Ms. Harsha Sharma, CJ (JD)/JMIC, Sonipat	
14	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	01.09.2020 to 03.09.2020 07.09.2020 to 09.09.2020 13.09.2020 to 15.09.2020 19.09.2020 to 21.09.2020 25.09.2020 to 27.09.2020
15	Ms. Vinti, CJ (JD)/JMIC, Gohana	04.09.2020 to 06.09.2020 10.09.2020 to 12.09.2020 16.09.2020 to 18.09.2020 22.09.2020 to 24.09.2020 28.09.2020 to 30.09.2020
16	Ms. Jogindri, ACJ (SD)/SDJM, Kharkhoda	01.09.2020 to 30.09.2020
17	Sh. Vishal, ACJ (SD)/SDJM, Ganaur	01.09.2020 to 30.09.2020

It is pertinent to mention here that the urgent work in the absence of Ms. Manvika Yadav, ACJ (SD)-cum-PM, JJB, Sonipat, after 05:00 p.m. on each day of her duty shall be dealt with by the next senior Magistrate-on-Duty.

The urgent work of the Family Courts functioning in Sonipat Sessions Division during the period from 01.09.2020 to 30.09.2020 shall be attended at Sonipat by both the Presiding Officers of Family Courts, as under:-


Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	01.09.2020 to 04.09.2020, 14.09.2020 to 18.09.2020, 27.09.2020 & 28.09.2020.

2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	07.09.2020 to 11.09.2020, 21.09.2020 to 24.09.2020, 29.09.2020 & 30.09.2020.
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It is also ordered that the officials on duty shall remain present from 09:30 a.m. to 05:00 p.m. and any lapse in this regard shall be viewed seriously.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

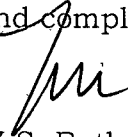
All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 31-8-2020

Endst. No. 6861 / Dated 31-8-20 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 31-8-2020